

> ITEM NO.68 REGISTRAR COURT. 1 SECTION I
I

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

14 Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7216/20

) PRATIMA LAXMI Petitioner(s)

VERSUS

) STATE OF UP AND ORS Respondent(s)

(with appln. (s) for exemption from filing O.T. and stay)

Date : 25/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Ameet Singh, Adv.
Mr. Praveen Swarup, Adv.

For Respondent(s)

Mr. Shantanu Krishna, Adv.
Mr Sandeep Singh, Adv.
Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit of respondent no.1 is already on
record.

For respondent Nos. 2 and 3 counter affidavit is
awaited. Be filed within four weeks as last opportunity.

List again on 15.4.2015.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.02.28
13:40:47 IST
Reason:

(RACHNA GUPTA)
Registrar